

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 305
IB-237/ND/2019
New IA-3453/2024

IN THE MATTER OF:
Smt. Sushila Lakhotia

... **Applicant/Petitioner**

Versus

Zeal Developers Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH,
HON'BLE MEMBER (T)

PRESENT:

For the RP : Ms. Sanjana Manchanda Adv.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3453/2024: List the matter before Regular Bench on 29.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)